GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2500 ANSWERED ON 03/08/2021

RURAL AND URBAN EMPLOYMENT UNDER MGNREGS IN KERALA

2500. SHRI THOMAS CHAZHIKADAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) that aims to guarantee the 'right to work' is fulfilling its unique objectives for the rural poor especially the landless labourers and small and marginal farmers;
- (b) if so, the details thereof, State/UT-wise;
- (c) the relevant details of rural and urban unemployment rates in Kerala, total number of beneficiaries, districts covered under MGNREGS, socioeconomic status scale over different districts, heterogeneous works and work age group and the male and female worker distribution;
- (d) whether the significant steps being taken by the Government to address the anomalies on the implementation side, if so, the details thereof and if not, the reasons therefor; and
- (e) the noteworthy role of community-based organizations and women self-help groups under MGNREGS in Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) The mandate of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 is to provide at least 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. State can provide additional mandays of work over and above of 100 days from its own resources. An additional 50 days of wage employment is provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. States/UTs-wise number of households provided employment under Mahatma Gandhi NREGA in financial year 2020-21 and 2021-22 (as on 01.08.2021) is given at **Annexure-I**.

(c) As per information shared by State of Kerala, Mahatma Gandhi NREGA is implemented in all 14 districts of Kerala. A total of 39.69 lakh job cards are issued to the households under the Scheme in the State of Kerala, out of which 20.22 lakh job cards are active. In the current FY 2021-22 (as on 01.08.2021), 8.3 lakh households have been provided employment and 108.91 lakh person-days have been generated under the Scheme in the State of Kerala.

District-wise details of age-wise registered persons and employed persons in current FY 2021-22 (as on 30.07.2021) under Mahatma Gandhi NREGS in the State of Kerala are given at **Annexure II**.

District-wise number of registered workers, number of active job cards, number of active male workers and number of active female workers (as on 30.07.2021) in the State of Kerala under the Scheme are given at **Annexure III**.

As per information shared by National Sample Survey (NSS), National Statistics Office (NSO), Ministry of Statistics and Programme Implementation (MoSPI), the Annual Report on Periodic Labour Force Survey (PLFS) (July 2019 – June 2020), was published by the Ministry. As per PLFS report, in the State of Kerala, the estimate of Unemployment Rate (UR) (in per cent) according to usual status (primary status + secondary status) in rural area is 9.7% and in urban area is 10.4%. Also, from the PLFS conducted during July 2019-June 2020, Worker Population Ratio (WPR) in usual status (ps+ss) (in per cent) in different age group separately for male and female in Kerala are given below:

Worker Population Ratio (WPR) (in per cent) according to usual status (ps+ss) for persons									
of different age group in Kerala during 2019-20.									
Gender	15-29 years	15-59 years	15 years and above	all ages (0+)					
Male	39.9	72.9	66.5	52.2					
Female	11.9	30.5	27.1	22.4					
Person	25.7	50.0	45.3	36.5					
Source: Annual Report, PLFS, 2019-20									

(d) The responsibility of implementation of Mahatma Gandhi NREGA is vested with the Government of States /UTs (including State of Kerala). The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi NREGS. Some of the important elements of the above framework are listed below:

- (i) The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, programme review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme.
- (ii) National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular intervals to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.
- (iii) Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of Village resource persons for conducting Social Audit etc. Internal Audit Teams of the Department also conduct regular audit.
- (iv) All grievances/ complaints received in the Ministry are forwarded to the concerned States/UTs for taking appropriate action including investigation, as per law.
- (v) Steps have been taken to strengthen transparency and accountability which include geotagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.

(e) As per the information shared by the State of Kerala, the State Government is utilizing the potential of community-based organisations and women self-help groups in the implementation of Mahatma Gandhi NREGS. Kudumbashree is a Community Based Organisation (CBO) of poor families, represented by a woman from the family. It is built as a three-tier structure viz.; Neighbour Hood Group (NHG) –Area Development Society (ADS) –Community Development Society (CDS) levels.

The main role of women self help groups (Kudumbashree) in the field of Mahatma Gandhi NREGS activities are given below:

- 1. Selection of Mahatma Gandhi NREGS mate at ward level: The Mahatma Gandhi NREGS mate at ward level is selected by the middle level federation namely the ADS (VO level)
- 2. Mobilization of rural poor women into Mahatma Gandhi NREGS labour force is done by first level federation namely the NHGs (SHG).

Annexure-I referred in reply to part (a) to (b) of Lok Sabha Unstarred Question No. 2500 dated 03.08.2021

States/UTs-wise number of households provided employment under Mahatma Gandhi NREGA in financial year 2020-21 and 2021-22 (as on 01.08.2021).

SI No	State/UTs	Household provided employment (in lakh)			
		2020-21	2021-22 (as on 01.08.2021)		
1	ANDHRA PRADESH	47.71	44.08		
2	ARUNACHAL PRADESH	2.26	0.83		
3	ASSAM	25.13	15.48		
4	BIHAR	51.07	28.72		
5	CHHATTISGARH	30.61	22.02		
6	GOA	0.04	0.01		
7	GUJARAT	11.34	8.12		
8	HARYANA	4.57	2.58		
9	HIMACHAL PRADESH	6.37	3.82		
10	JAMMU AND KASHMIR	7.50	1.56		
11	JHARKHAND	25.38	16.35		
12	KARNATAKA	30.19	23.79		
13	KERALA	16.17	8.30		
14	LADAKH	0.32	0.04		
15	MADHYA PRADESH	55.31	37.24		
16	MAHARASHTRA	16.84	10.48		
17	MANIPUR	5.47	0.60		
18	MEGHALAYA	5.36	1.98		
19	MIZORAM	2.14	2.06		
20	NAGALAND	3.92	3.10		
21	ODISHA	37.50	23.48		
22	PUNJAB	9.54	6.00		
23	RAJASTHAN	75.43	45.31		
24	SIKKIM	0.65	0.44		
25	TAMIL NADU	66.49	53.01		
26	TELANGANA	31.10	25.52		
27	TRIPURA	5.86	5.20		
28	UTTAR PRADESH	94.37	43.92		
29	UTTARAKHAND	6.54	2.90		
30	WEST BENGAL	79.66	47.92		
31	ANDAMAN AND NICOBAR	0.08	0.02		
32	LAKSHADWEEP	0.00	0.00		
33	PUDUCHERRY	0.48	0.19		
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00		
	Total	7,55.40	4,85.06		

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 2500 dated 03.08.2021

		District-wise details of age-wise registered persons (since inception) and employed persons in current FY 2021-22 (as on 30.07.2021) under Mahatma Gandhi NREGS in the State of Kerala											
		18-30	Januni INKI	31-40	late of Kera	41-50		51-60		61-80		>80	
S. No.	Districts	Registere d persons	Employe d persons	Registere d persons	Employe d persons	Register ed persons	Employe d persons	Registere d persons	Employe d persons	Registere d persons	Employe d persons	Register ed persons	Employe d persons
1.	ALAPPUZHA	16301	615	104452	9721	149058	24789	146065	25960	144354	17167	12340	167
2.	ERNAKULAM	8622	346	53264	3391	103818	12079	120687	17145	125978	12845	10975	90
3.	IDUKKI	19475	2264	72351	11005	106073	22521	105542	24576	110552	20781	6755	251
4.	KANNUR	8872	917	52183	7962	101616	21256	103420	23093	112397	16596	9055	119
5.	KASARGOD	9148	789	50579	7477	80028	15883	70343	14389	65024	9095	3363	81
6.	KOLLAM	31131	1406	129217	12432	189093	23960	181931	22520	172642	13431	12113	141
7.	KOTTAYAM	8107	499	43968	5980	91914	17140	100392	18131	103838	11061	11083	110
8.	KOZHIKODE	17990	1171	97369	15001	155811	32894	145377	29930	152486	19047	13277	280
9.	MALAPPURAM	25034	748	121404	7138	159676	14581	141870	14398	145470	8837	12296	111
10.	PALAKKAD	18212	2752	102826	16005	148536	26902	132705	26478	135530	19641	9045	330
11.	PATHANAMTHI TTA	9263	347	41927	4226	69112	10890	74655	10763	82311	6092	9313	44
12.	THIRUVANANT HAPURAM	30492	1359	140768	10250	188879	19348	187788	21238	187764	16379	12587	210
13.	THRISSUR	6501	463	45320	4764	102884	14315	115633	18343	127848	13189	11983	120
14.	WAYANAD	13636	2057	57079	11236	76704	18155	62977	14113	58018	7993	4201	89
	Total	222784	15733	1112707	126588	1723202	274713	1689385	281077	1724212	192154	138,386	2,143

Annexure-III referred in reply to part (c) of Lok Sabha Unstarred Question No. 2500 dated 03.08.2021

District-wise number of registered workers, number of active job cards, number of active male workers and number of active female workers in the State of Kerala under the Scheme as on 30.07.2021							
S. No	District Covered under the scheme	Total Registered workers	Active Job cards	Women Active Worker	Male Active worker		
1	ALAPPUZHA	511538	180611	188800	2558		
2	ERNAKULAM	397002	117058	112184	26908		
3	IDUKKI	377621	141826	135450	80625		
4	KANNUR	369890	121360	117258	25540		
5	KASARGOD	256977	93989	88554	29925		
6	KOLLAM	651747	208058	196574	53662		
7	КОТТАҮАМ	325726	93181	90248	21734		
8	KOZHIKODE	582757	198736	186686	51159		
9	MALAPPURAM	574919	135866	117924	40981		
10	PALAKKAD	522004	210885	205397	46312		
11	PATHANAMTHITTA	270150	69876	70825	15479		
12	THIRUVANANTHAP	693145	232938	229066	49170		
13	THRISSUR	380382	133275	126331	27610		
14	WAYANAD	259163	84374	77485	32759		
	Total	6143021	2022033	1942782	527445		